

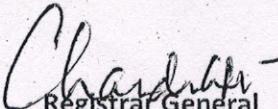
NO. NGT(PB)/03/2014/JUDICIAL-1/ 206
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Dated : 15.03.2016

ORDER

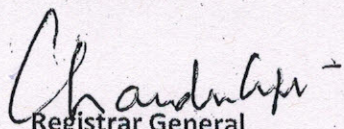
In Partial modification to the order No. NGT(PB)/03/2014/Judicial-1/200 dated 11.03.2016, Hon'ble Chairperson has been pleased to order that Circuit Bench of Northern Zone Bench at Shimla sitting scheduled to be held on 30th & 31st March, 2016, due to administrative reasons, stands preponed for 28 March, 2016.

The cases listed for 30th & 31st March, 2016 for hearing will now be listed for hearing before the Circuit Bench at Shimla on 28th March, 2016 and the directions as issued for 30th & 31st March, 2016 shall be complied with for the next date i.e. 28th March, 2016.


Registrar General
National Green Tribunal

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Registrar General
3. PA to Dy. Registrar (Judicial)
4. Consultant (Admin. & Protocol)
5. Assistant Registrar (Judicial-2)
6. Consultant (Judicial-1)
7. Bar Association of NGT
8. Website of NGT
9. Notice Board
10. **Consultant Circuit Bench at Shimla is directed to display the order on the Notice Board**


Registrar General
National Green Tribunal